

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH: :MUMBAI

ORIGINAL APPLICATION NO. 929 OF 99

MONDAY, THE 26TH DAY OF FEBRUARY, 2001

SHRI JUSTICE ASHOK AGARWAL. ... CHAIRMAN
SMT. SHANTA SHASTRY. ... MEMBER (A)

Shri Sanjay Madhukar Jadhav,
residing at A/31, New
Yashodhara Co-operative Housing
Society Ltd.,
Udayshri Road, Bhandup (East),
Mumbai-400 042. ... Applicant

By Advocate Shri K.R. Yelwe.


Vs.

1. Union of India through
The Secretary to the
Government of India,
Ministry of Finance,
New Delhi.
2. The Chairman,
Central Board of Excise and Customs,
New Delhi.
3. The chief Commissioner of Customs,
New Custom House,
S.V. Road, Ballard Estate,
Mumbai-400 001.
4. The deputy Commissioner of Customs,
Personnel & Establishment Department,
New Customs House, Ballard Estate,
Mumbai-400 001. ... Respondents.

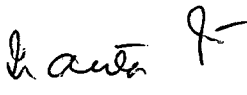
By Advocate Shri M.I. Sethna

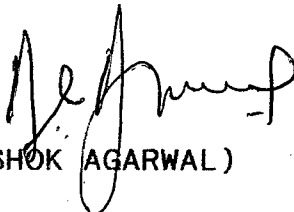
O R D E R (ORAL)

Shri Justice Ashok Agarwal. ... Chairman

 We have perused the minutes of the Interview Board meeting held on 16th January, 1998 for selection to the post of Scaleman and we find that the same rebuts the claim of the

applicant that he has been duly selected for the said post. The aforesaid minutes shows that the applicant has been awarded merely 40 marks. Shri Praveen R. Pednekar who had been appointed has scored 67 marks and Shri Devendra P. Khot who has been appointed in the reservation earmarked for ST has been awarded 54 marks. In view of the aforesaid position, the claim of the applicant for being appointed to the post naturally ~~is~~ ^{fails}. Present OA is dismissed. No orders as to cost.


(SHANTA SHARMA)
MEMBER (A)


(ASHOK AGARWAL)
CHAIRMAN

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